

Securities Appellate Tribunal
 THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer
 CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :24/08/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|-------------------|--------------------------------|---|--|
| <u>MENTION- COURTCODE-MENTION2408-AT11A.M.</u> | | | | |
| <u>46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-11.05AM</u> | | | | |
| 1 | SEBI Appeal | 570/2021 | TATIA GLOBAL VENNTURE LIMITED AND ORS. Vs. SEBI | Prakash Shah and Associates |
| Sub Matter : | | Misc. Application/0000186/2022 | | |
| | Misc. Application | 186/2022 | Tatia Global Venture Ltd. and Ors. Vs. SEBI | Prakash Shah and Associates ELP |
| (Main Matter Number :SEBI Appeal/0000570/2021) | | | | |
| 2 | Misc. Application | 135/2021 | Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS | Wadia Ghandy AND cO. |
| | SEBI Appeal | 93/2021 | Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS | Wadia Ghandy AND cO. ELP- R-1,SHAH RAMAIYA-R-3 |
| Sub Matter(Disposed) : | | SEBI Appeal/0000135/2021 | | |
| 3 | Misc. Application | 806/2021 | Mohan Lall Chauhan Vs. SEBI | For Shah and Ramaiya Chartered Accountants |
| (Main Matter Number :SEBI Appeal/0000516/2021) | | | | |
| | SEBI Appeal | 475/2021 | Pawan Kumar Ruia Vs. SEBI AND ANR. | R. Bhargavan And Associates Mansukhlal Hiralal & Co-RES. NO.1 |
| Sub Matter(Disposed) : | | Misc. Application/0000732/2021 | | |

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| | SEBI Appeal | 516/2021 | Mohan Lall Chauhan Vs. SEBI AND ANR. | Shah and Ramaiya Chartered Accountants Mansukhlal Hiralal & Co- RES. NO.1 |
| | Sub Matter : | Misc. Application/0000806/2021 | | |
| 4 | SEBI Appeal | 337/2020 | Rajiv R. Kotia Vs. Shilpa Amit Kotia and Ors. | The Law Point |
| | SEBI Appeal | 45/2021 | Shilpa Amit Kotia Vs. Securities and Exchange Board of India and Ors. | Mr. Amit Kotia, Authorised Representative The Law Point |
| | Sub Matter : | Misc. Application/0000746/2022 | | |
| | SEBI Appeal | 46/2021 | Shweta Dhaval Kotia and Ors. Vs. Securities and Exchange Board of India and Ors. | Mr. Amit Kotia, Authorised Representative The Law Point |
| | Sub Matter : | Misc. Application/0000747/2022 | | |
| | SEBI Appeal | 675/2021 | Rajiv R. Kotia Vs. SEBI AND OTHERS | Jipnesh. N. Jain “ Advocate |
| | Sub Matter(Disposed) : | Misc. Application/0001281/2021 | | |
| | SEBI Appeal | 676/2021 | Ravi Rajiv Kotia Vs. SEBI AND OTHERS | Mr. Amit Kotia, POA HOLDER |
| | Sub Matter(Disposed) : | Misc. Application/0001282/2021 | | |
| | SEBI Appeal | 677/2021 | Dhaval Ramesh Kotia Vs. SEBI AND OTHERS | Mr. Amit Kotia, POA HOLDER |
| | Sub Matter(Disposed) : | Misc. Application/0001283/2021 | | |

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| | SEBI Appeal | 678/2021 | Shilpa Amit Kotia Vs. SEBI AND OTHERS | Mr. Amit Kotia, POA HOLDER |
| Sub Matter(Disposed) : | | Misc. Application/0001284/2021 | | |
| | SEBI Appeal | 679/2021 | Shweta Dhaval Kotia Vs. SEBI AND OTHERS | Mr. Amit Kotia, POA HOLDER |
| Sub Matter : | | SEBI Appeal/0001285/2021 | | |

854-ADMISSION-COURTCODE-SUSPENSION-11.06 AM

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| 5 | SEBI Appeal | 334/2022 | Premier Energy and Infrastructure Limited Vs. BSE LTD. | Joby Mathew and Associates |
| Sub Matter(Disposed) : | | Misc. Application/0000593/2022 | | |

905-ADMISSION-COURTCODE-SCORES-11.08 AM

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| 6 | Misc. Application | 497/2022 | MR.ROHIT MANSUKHANI-DELAY Vs. SEBI | APPELLANT IN PERSON |
| (Main Matter Number :SEBI Appeal/0000420/2022) | | | | |
| | Misc. Application | 498/2022 | MR.ROHIT MANSUKHANI-SINGLE APPEAL Vs. SEBI | APPELLANT IN PERSON |
| (Main Matter Number :SEBI Appeal/0000420/2022) | | | | |
| | Misc. Application | 499/2022 | MR.ROHIT MANSUKHANI-VIRTUAL HEARING Vs. SEBI | APPELLANT IN PERSON |
| (Main Matter Number :SEBI Appeal/0000420/2022) | | | | |
| | Misc. Application | 500/2022 | MR.ROHIT MANSUKHANI-EXEMPTION Vs. SEBI | APPELLANT IN PERSON |
| (Main Matter Number :SEBI Appeal/0000420/2022) | | | | |

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| 6 | SEBI Appeal | 420/2022 | MR.ROHIT MANSUKHANI Vs. SEBI | APPELLANT IN PERSON |
| | Sub Matter : | Misc. Application/0000497/2022 | | |
| | Sub Matter : | Misc. Application/0000498/2022 | | |
| | Sub Matter : | Misc. Application/0000499/2022 | | |
| | Sub Matter : | Misc. Application/0000500/2022 | | |

832-ADMISSION-COURTCODE-DECCANAO-11.11 AM

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| 7 | SEBI Appeal | 282/2022 | DECCAN CHRONICLE HOLDINGS LIMITED Vs. SEBI | Shah and Ramaiya |
| 8 | SEBI Appeal | 283/2022 | V. SHANKAR Vs. SEBI | JOBY MATHEW AND ASSOCIATES |

932-DISPOSAL-COURTCODE-SWANAO-11.13AM

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| 9 | SEBI Appeal | 468/2022 | MENIKA Vs. SEBI | Samyak Law Firm |
| 10 | SEBI Appeal | 469/2022 | AKASH Vs. SEBI | Samyak Law Firm |
| 11 | SEBI Appeal | 470/2022 | MONIKA Vs. SEBI | Samyak Law Firm |

937-ADMISSION-CODE-SCRIPSECUNDERABAD-AT11.15 AM

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| 12 | SEBI Appeal | 479/2022 | Adamina Traders Pvt. Ltd Vs. SEBI | R V Legal |
| | Sub Matter : | Misc. Application/0000762/2022 | | |
| | Misc. Application | 762/2022 | Adamina Traders Pvt. Ltd-DELAY Vs. SEBI | R V Legal |

(Main Matter Number :SEBI Appeal/0000479/2022)

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|-------------------|--------------------------------|---|-------------------------------------|
| <u>940-ADMISSION-COURTCODE-GROMOAO-11.17 AM</u> | | | | |
| 13 | SEBI Appeal | 481/2022 | Girish Rajkumar Goel Vs. SEBI | DINESH PRAKASH GUCHIYA, ADVOCATE |
| | Sub Matter : | Misc. Application/0000765/2022 | | |
| | Sub Matter : | Misc. Application/0000781/2022 | | |
| | Misc. Application | 765/2022 | Girish Rajkumar Goel-DELAY Vs. SEBI | DINESH PRAKASH GUCHIYA, ADVOCATE |
| (Main Matter Number :SEBI Appeal/0000481/2022) | | | | |
| | Misc. Application | 781/2022 | Girish Rajkumar Goel-STAY Vs. SEBI | DINESH PRAKASH GUCHIYA, ADVOCATE |
| (Main Matter Number :SEBI Appeal/0000481/2022) | | | | |
| <u>945-ADMISSION-COURTCODE-SHEOREYAO-11.18 AM</u> | | | | |
| 14 | SEBI Appeal | 491/2022 | Dizzystone Trading Pvt. Ltd Vs. SEBI | R V Legal |
| | Sub Matter : | Misc. Application/0000823/2022 | | |
| | Sub Matter : | Misc. Application/0000824/2022 | | |
| 15 | SEBI Appeal | 492/2022 | Anvita Real Estate Pvt. Ltd. Vs. SEBI | R V Legal |
| | Sub Matter : | Misc. Application/0000825/2022 | | |
| | Sub Matter : | Misc. Application/0000826/2022 | | |
| | Misc. Application | 823/2022 | Dizzystone Trading Pvt. Ltd-EXEMPTION Vs. SEBI | R V Legal |
| (Main Matter Number :SEBI Appeal/0000491/2022) | | | | |
| | Misc. Application | 824/2022 | Dizzystone Trading Pvt. Ltd-DELAY Vs. SEBI | R V Legal |
| (Main Matter Number :SEBI Appeal/0000491/2022) | | | | |

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| | Misc. Application | 825/2022 | Anvita Real Estate Pvt. Ltd.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000492/2022) | R V Legal |
| | Misc. Application | 826/2022 | Anvita Real Estate Pvt. Ltd.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000492/2022) | R V Legal |

946-ADMISSION-COURTCODE-GDRTELEDATA-11.19 AM

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| 16 | SEBI Appeal | 493/2022 | European American Investment Bank AG Vs. SEBI Sub Matter : Misc. Application/0000827/2022 | Ganesh and Co |
| | Misc. Application | 827/2022 | European American Investment Bank AG -DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000493/2022) | Ganesh and Co |

947-ADMISSION-COURTCODE-GDRNAKODA-AT11.20A.M.

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| 17 | SEBI Appeal | 494/2022 | European American Investment Bank AG Vs. SEBI Sub Matter : Misc. Application/0000828/2022 Sub Matter : Misc. Application/0000829/2022 Sub Matter : Misc. Application/0000830/2022 | Ganesh and Co |
| | Misc. Application | 828/2022 | European American Investment Bank AG-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000494/2022) | Ganesh and Co |
| | Misc. Application | 829/2022 | European American Investment Bank AG -DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000494/2022) | Ganesh and Co |

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| 17 | Misc. Application | 830/2022 | European American Investment Bank AG -STAY Vs. SEBI | Ganesh and Co |

(Main Matter Number :SEBI Appeal/0000494/2022)

948-ADMISSION-COURTCODE-GDRRAINBOW-AT11.21

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| 18 | SEBI Appeal | 495/2022 | European American Investment Bank AG Vs. SEBI | Ganesh and Co |
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Sub Matter : Misc. Application/0000831/2022
Sub Matter : Misc. Application/0000832/2022
Sub Matter : Misc. Application/0000833/2022

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| | Misc. Application | 831/2022 | European American Investment Bank AG-EXEMPTION Vs. SEBI | Ganesh and Co |
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(Main Matter Number :SEBI Appeal/0000495/2022)

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| | Misc. Application | 832/2022 | European American Investment Bank AG -DELAY Vs. SEBI | Ganesh and Co |
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(Main Matter Number :SEBI Appeal/0000495/2022)

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| | Misc. Application | 833/2022 | European American Investment Bank AG -STAY Vs. SEBI | Ganesh and Co |
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(Main Matter Number :SEBI Appeal/0000495/2022)

949-ADMISSION-COURTCODE-RECOVERYDGM-11.22 AM

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| 19 | SEBI Appeal | 496/2022 | Udayan Banerjee Vs. SEBI | Triptimoy Advocate Talukder, |
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Sub Matter : Misc. Application/0000834/2022

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| | Misc. Application | 834/2022 | Udayan Banerjee-DELAY Vs. SEBI | Triptimoy Talukder, Advocate |

(Main Matter Number :SEBI Appeal/0000496/2022)

957-ADMISSION-COURTCODE-KOTAKWTM-AT11.23AM

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| 20 | SEBI Appeal | 527/2022 | KOTAK MAHINDRA TRUSTEE CO. LTD. AND ORS. Vs. SEBI | Joby Mathew and Associates |
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Sub Matter : Misc. Application/0000865/2022 Urgency App

857-RAHEARING-COURTCODE-RAHEARINGASHOK-AT11.24A.M.

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| 21 | Review Application | 10/2022 | Ashok Kumar Vs. SEBI | APPELLANT IN PERSON |
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(Main Matter Number :SEBI Appeal/0000016/2021)

Sub Matter : Misc. Application/0000648/2022

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| | Misc. Application | 648/2022 | Ashok Kumar-DELAY Vs. SEBI | APPELLANT IN PERSON |
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(Main Matter Number :Review Application/0000010/2022)

944-ADMISSICODE-ILLIQUIDSTOCKOPTION-AT11.25A.M.

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| 22 | SEBI Appeal | 508/2022 | ABHISHEK NIDHI Vs. SEBI | RAM AWATAR DHOOT |
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Sub Matter : Misc. Application/0000854/2022

Sub Matter : Misc. Application/0000855/2022

Sub Matter : Misc. Application/0000856/2022

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| | Misc. Application | 854/2022 | ABHISHEK NIDHI-EXEMPTION Vs. SEBI | RAM AWATAR DHOOT |
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(Main Matter Number :SEBI Appeal/0000508/2022)

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|--------|-------------------|----------|---|-------------------|
| | Misc. Application | 855/2022 | ABHISHEK NIDHI-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000508/2022) | RAM AWATAR DHOOT |
| | Misc. Application | 856/2022 | ABHISHEK NIDHI-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000508/2022) | RAM AWATAR DHOOT |

199-PARTHEARD-PLEDGESHARES-AT11.30AM

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| 23 | SEBI Appeal | 35/2020 | Axis Bank Ltd. Vs. SEBI and Ors. | Gaurav Joshi,Sr. i/b Dhruv Liladhar and Co. R.Dada - R1,V.Nankani - R2,S.Sundaresan-R3,R5 |
| 24 | SEBI Appeal | 50/2020 | ICICI Bank Ltd. Vs. SEBI and others | Finsec Law Advisors |
| | SEBI Appeal | 112/2020 (/0000) | Bajaj Finance Ltd. Vs. SEBI | Ms. Atika Vaz, Advocate Law Point R-1, RASHMIKANT PARTNERS |
| | Sub Matter : | Misc. Application/0000113/2020 | | |
| | SEBI Appeal | 70/2020 | HDFC Bank Ltd. Vs. SEBI and Others | Wadia Ghandy and Co LAW POINT-R-1Visheshar-4,C AM |
| | SEBI Appeal | 75/2020 | IndusInd Bank Limited Vs. SEBI and Others | Khaitan and Co. |
| | Misc. Application | 113/2020 | BAJAJ FINANCE LTD. Vs. SEBI | Shardul Amarchand Mangaldas and Co Advocates |
| | | | (Main Matter Number :SEBI Appeal/0000112/2020) | |

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| <u>285-DISPOSAL-COURTCODE-BUYBACKEQUITYSHARES-11.35AM</u> | | | | |
| 25 | SEBI Appeal | 23/2019 | M/s Apollo Tyres Ltd. Vs. SEBI | P.N. Modi, Sr. Adv. i/b Shardul AmarchandMangaldas Abhiraj Arora, Adv. i/b ELP |
| Sub Matter : | | Misc. Application/0000381/2019 | | |
| Sub Matter : | | Caveat Application/0000001/2019 | | |
| Sub Matter : | | Misc. Application/0000805/2022 | | |
| | Caveat Application | 1/2019 | JYOTI H.. MEHTA AND OTHERS Vs. APOLLO TYRES VS SEBI | |
| (Main Matter Number :SEBI Appeal/0000023/2019) | | | | |
| | Misc. Application | 381/2019 | ASHWIN S. MEHTA- INTERVENER Vs. APOLLO TYRES LTD. VS SEBI | ASHWIN S. MEHTA, ADVOCATE ELP |
| (Main Matter Number :SEBI Appeal/0000023/2019) | | | | |
| | Misc. Application | 805/2022 | ASHWIN S MEHTA AND ORS Vs. APOOLO TYRES LTD AND ANR | ASHWIN S MEHTA, ADVOCATE |
| (Main Matter Number :SEBI Appeal/0000023/2019) | | | | |
| <u>212-DISPOSAL-COURTCODE-OPENOFFERSAST-AT11.36 AM</u> | | | | |
| 26 | SEBI Appeal | 353/2019 | Diageo PLC Vs. SEBI | P.N.Modi,Sr. Adv. i/b Bharucha and Partners Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co. |
| Sub Matter : | | Misc. Application/0000335/2022 | | |
| | Misc. Application | 335/2022 | Diageo PLC- CHANGE OF ADDRESS Vs. SEBI AND ORS. | Bharucha and Partners K. ASHAR AND CO. |
| (Main Matter Number :SEBI Appeal/0000353/2019) | | | | |

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| <u>316-ADMDISPOSAL-COURTCODE-MARGINMONEY-AT11.37 AM</u> | | | | |
| 27 | SEBI Appeal | 165/2020 | Sharmila Raj Thackeray and Ors. Vs. Securities And Exchange Board of India and Ors. | Mr. Mangesh Sawant, Advocate K. Ashar - Res.1,Prakash Shah,Adv-Res.2,None-3-4 |
| Sub Matter(Disposed) : Misc. Application/0000252/2020 | | | | |
| <u>239-DISPOSAL-COURTCOD-PREFERENTIALISSUE-AT11.38AM</u> | | | | |
| 28 | SEBI Appeal | 578/2020 | G.R.K. Reddy and Ors. Vs. SEBI | PARINAM LAW ASSOCIATES Mr. Shiraz Rustomjee, Senior Advocate |
| | SEBI Appeal | 584/2020 | G.R.K. Reddy and Ors. Vs. SEBI | PARINAM LAW ASSOCIATES Mr. Shiraz Rustomjee, Senior Advocate |
| Sub Matter : Misc. Application/0000149/2021 | | | | |
| | Misc. Application | 149/2021 | G. R. K. REDDY AND OTHERS Vs. SEBI | PARINAM LAW ASSOCIATES |
| (Main Matter Number :SEBI Appeal/0000584/2020) | | | | |
| <u>548-DISPOSAL-COURTCODE-BLUEBIRDWTM- AT 11.39 AM</u> | | | | |
| 29 | SEBI Appeal | 613/2021 | JAYANT V. KOLAPKAR AND CO Vs. SEBI | Mr. Kushil Shah, Advocate |
| Sub Matter(Disposed) : Misc. Application/0000950/2021 | | | | |
| Sub Matter : Misc. Application/0001358/2021 | | | | |

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| 7 | Misc. Application | 1358/2021 | SEBI - APPLICANT- DELAY IN FILING REPLY Vs. JAYANT KOLAPKAR | KHARE ASSOCIATES Zerick, ADVOCATE | LEGAL Dastur, |

(Main Matter Number :SEBI Appeal/0000613/2021)

580-ADMDISPOSAL-COURTCODE-REFUNDFEES-AT-11.41 AM

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| 30 | SEBI Appeal | 654/2021 | KOTAK MAHINDRA ASSET MANAGEMENT COMPANY LIMITED Vs. SEBI | JOBY MATHEW AND ASSOCIATES |
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Sub Matter(Disposed) : Misc. Application/0001196/2021

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| Misc. Application | 865/2022 | KOTAK MAHINDRA TRUSTEE CO. LTD. AND ORS. Vs. SEBI | Joby Mathew and Associates |
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(Main Matter Number :SEBI Appeal/0000527/2022)

48-DISPOSAL-CODE-FINANCIALSTATEMENTS-AT11.43AM

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| 31 | SEBI Appeal | 688/2021 | Neha Nilesh Patil Vs. SEBI | Dr. S.K.Jain, PCS |
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692-DISPOSAL-CODE-DISPROPORTIONATEGAIN-AT 11.45AM

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| 32 | SEBI Appeal | 57/2022 (/0000) | Chetan Shah Vs. SEBI | M/S. CHANDRIKA PRAJAPATI |
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Sub Matter(Disposed) : Misc. Application/0000086/2022

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| SEBI Appeal | 58/2022 | CHETAN SHAH Vs. SEBI | MS. CHANDRIKA PRAJAPATI |
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Sub Matter(Disposed) : Misc. Application/0000087/2022

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| SEBI Appeal | 220/2022 | MUKESH KONDE Vs. SEBI | Amit Karle Advocate |
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Sub Matter(Disposed) : Misc. Application/0000374/2022

Sub Matter(Disposed) : Misc. Application/0000375/2022

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CIVIL CAUSE LIST OF DATE :24/08/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|------------------------|--------------------------------|-----------------------------------|---------------------|
| | SEBI Appeal | 221/2022 | MUKESH KONDE Vs. SEBI | Amit Karle Advocate |
| | Sub Matter(Disposed) : | Misc. Application/0000376/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000377/2022 | | |
| | SEBI Appeal | 222/2022 | ASHOK NARAYAN WAJE Vs. SEBI | Amit Karle Advocate |
| | Sub Matter(Disposed) : | Misc. Application/0000378/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000379/2022 | | |
| | SEBI Appeal | 223/2022 | ASHOK NARAYAN WAJE Vs. SEBI | Amit Karle Advocate |
| | Sub Matter(Disposed) : | Misc. Application/0000380/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000381/2022 | | |

784-ADMDISPOSAL-COURTCODE-HPCIPO-AT11.47 AM

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| 33 | SEBI Appeal | 190/2022 | SAKSHI SAXENA Vs. SEBI | Sakshi Saxena |
| | Sub Matter : | Misc. Application/0000647/2022 | | |
| | Misc. Application | 647/2022 | SEBI-DELAY IN REPLY Vs. Sakshi Saxena | MDP and Partners Advocates and Solicitors |
| | (Main Matter Number :SEBI Appeal/0000190/2022) | | | |

814-DISPOSAL-COURTCODE-FINEWAIVER-11.49 AM

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|----|------------------------|--------------------------------|--|---------------------|
| 34 | SEBI Appeal | 239/2022 | Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd | Corporate Attorneys |
| | Sub Matter(Disposed) : | Misc. Application/0000438/2022 | | |

848-ADMISSION-COURTCODE-WINSOMEWTM-11.51 AM

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| 35 | SEBI Appeal | 342/2022 | Davos International Fund Vs. SEBI | Rajani Associates |
| | Sub Matter(Disposed) : | Misc. Application/0000479/2022 | | |
| | Sub Matter : | Misc. Application/0000910/2022 | | |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :24/08/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|------------------------|-------------------|--------------------------------|---|-----------------------------|
| | SEBI Appeal | 343/2022 | Leman Diversified Fund Vs. SEBI | K Ashar and Co |
| Sub Matter(Disposed) : | | Misc. Application/0000480/2022 | | |
| Sub Matter : | | Misc. Application/0000900/2022 | | |
| | SEBI Appeal | 344/2022 | Bao Value Fund Vs. SEBI | Rajani Associates |
| Sub Matter(Disposed) : | | Misc. Application/0000481/2022 | | |
| Sub Matter : | | Misc. Application/0000911/2022 | | |
| | SEBI Appeal | 345/2022 | SPARROW ASIA DIVERSIFIED OPPORTUNITIES FUND Vs. SEBI | Rajani Associates |
| Sub Matter(Disposed) : | | Misc. Application/0000482/2022 | | |
| Sub Matter : | | Misc. Application/0000912/2022 | | |
| | SEBI Appeal | 348/2022 | WINSOME TEXTILE INDUSTRIES LTD. AND ANR. Vs. SEBI | Prakash Shah and Associates |
| Sub Matter : | | Misc. Application/0000625/2022 | | |
| | Misc. Application | 625/2022 | WINSOME TEXTILE INDUSTRIES LTD. AND ANR.-DELAY Vs. SEBI | Prakash Shah and Associates |
| (Main Matter Number : | | SEBI Appeal/0000348/2022) | | |
| | Misc. Application | 900/2022 | SEBI-DELAY IN REPLY Vs. Leman Diversified Fund | K Ashar and Co. |
| (Main Matter Number : | | SEBI Appeal/0000343/2022) | | |
| | Misc. Application | 910/2022 | SEBI-DELAY IN REPLY Vs. Davos International Fund | VIDHI PARTNERS |
| (Main Matter Number : | | SEBI Appeal/0000342/2022) | | |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :24/08/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|-------------------|----------|--|-------------------|
| 5 | Misc. Application | 911/2022 | SEBI-DELAY IN REPLY Vs. Bao Value Fund | VIDHI PARTNERS |
| (Main Matter Number :SEBI Appeal/0000344/2022) | | | | |
| | Misc. Application | 912/2022 | SEBI-DELAY IN REPLY Vs. Sparrow Asia Diversified Opportunities Fund | VIDHI PARTNERS |
| (Main Matter Number :SEBI Appeal/0000345/2022) | | | | |

867-ADMISSION-COURTCODE-ACROPETALAO-11.53 AM

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| 36 98 | SEBI Appeal | 353/2022 | SHOBHA ACHARYA Vs. SEBI | SUDHAKAR | Hetal Joshi Advocate |
| Sub Matter(Disposed) : Misc. Application/0000630/2022 | | | | | |
| Sub Matter(Disposed) : Misc. Application/0000631/2022 | | | | | |
| Sub Matter : Misc. Application/0000632/2022 | | | | | |
| | Misc. Application | 632/2022 | SHOBHA ACHARYA-SEEKING DIRECTION Vs. SEBI | SUDHAKAR | Hetal Joshi Advocate |
| (Main Matter Number :SEBI Appeal/0000353/2022) | | | | | |